Declaration of Assets and Liabilities

D ()	Year 2020 - 202)
, VINOD KUMAR , 50	n/daughter/wife of 41. BIRBAL RAM
aged 34 years, belonging	to BLA, PATNA
service and presently working as	SWEEPER
give herein below the details of the assets (i	mmovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-2 Etc. Name
(i)	Cash	1000/-	NIL	NFL	NIL	NIL
(lī)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. saving AC Ps 5000/-	1	1)	٨	1
(iii)	Bonds, Debentures and Shares in companies	NIL	η.	11 .		1)
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11	11	"	The state of the s	11
(v)	Motor Vehicles (details of make, etc.)	P1	11	71	,,	11
(vi)	Jewellery (give details of weight and value)	ħ	11	"	N	, 1
(vii)	Other assets, such as values of claims / interests	HOME APPLIANCE 20,000/-	5 n	11	1	71

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

9917 3mc

	(d) dues to departments dealing with telephones	NEL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	1	′	
	(f) Other dues, if any	11	1,	
surchal the ass which I filed, G Accoun (ii) We- indicate year up Tax ret (iii) Sal case of busines	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN NO. DLSPKY724F	У	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	*	1/	
	(iii) Sales Tax (Only in case of proprietary business]	n	'1	
	(iv) Property Tax	, n	١,	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110071214776
Gender	;-	<u>M</u> (M/F)
Date of Birth	1-	1 5 0 1 1 9 8 6 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:•	Bikar Legislative Assembly Secretaried Service (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby d knowledge and be		that the above details are true to the best of my
		Signature
		Name of Employee: VINOD KVMAR
Place: PATNA		Designation: SWEEPER.
Date: 15-02-20	21	Department: BIHAR LEGISLATEVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

19712 3nic